

S.L. No. 8/25

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 179/2024/EZ



In The Matter of:

Altaf Ansari

... Applicant

Versus

State of West Bengal &amp; Ors.

... Respondents

COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 12,  
M/S AL KIA ENTERPRISE.

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Filed by

KRISHNENDU BERA

Advocate

For Respondent Number 6

Email: krishnendubera87@gmail.com

(M): 9804470595

10 FEB 2025

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COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 12,  
M/S AL KIA ENTERPRISE.

I, Sri Parvez Ali, S/o Sagir, aged about 37 years, by faith-Islam, by occupation-business and presently residing at 3, Akhlur, Akhlor, P.O- Rahana, District: Muzzafurnagar, Uttar Pradesh, Pin: 251202, and having office at Village- Chitadanga, P.S- Andul, Majhipara, P.O- Baktarnagar, Pin: 713321, do hereby solemnly affirm and declare as follows:-

1. That, I am one of the Proprietor of M/s Al Kia Enterprise and I have been duly authorised to sign and affirm this affidavit.
2. That I have been aware of the present proceedings from the inspection carried out by the Committee constituted by the Hon'ble Tribunal.
3. That vide Solemn Order dated 04.12.2024 I have been impleade as respondent number 06 in this instant original application and have entered appearance through my learned advocate.
4. That on the last date i.e on 04.12.2024 the Hon'ble Tribunal had granted time to all the respondents for filing the counter affidavits.

- ~~2~~
5. That in compliance to the Solemn Order this counter affidavit is being filed.
  6. That as alleged in the letter petition there is no stone crusher plant rather the units located in the area including that of the deponent are recycling units which use wastage steel and iron slag and is not a stone crushing unit as alleged.
  7. That the unit of the deponent is mainly engaged in the recycling process rather manufacturing.
  8. That the unit possess the following documents for running its activities:

- (i) Professional Tax Registration
- (ii) MSME Registration
- (iii) Trade License
- (iv) GST Registration
- (v) NOC applied



Photocopies of all the documents as above referred to are collectively annexed herewith and marked with the letter 'R-1'.

9. That in the Joint Committee there are certain recommendations which the units are required to comply and this deponent states that his unit will comply with the same and already green belt has been completed and with regard to the other recommendations the same will also be complied and this deponent seeks some time to file the same.
10. That this deponent has high regard to the order of this Hon'ble Tribunal and will comply with the same as is directed and it is

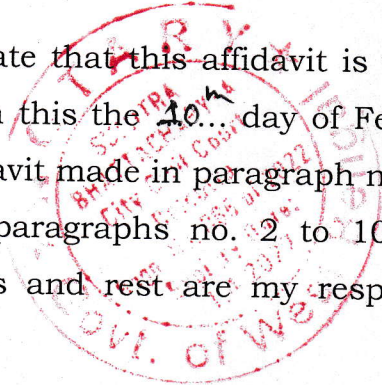
respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me  
*Krishmendu Bera*  
Advocate

*Parvati Anil*  
Deponent

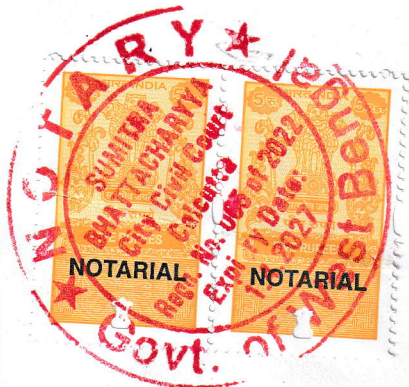
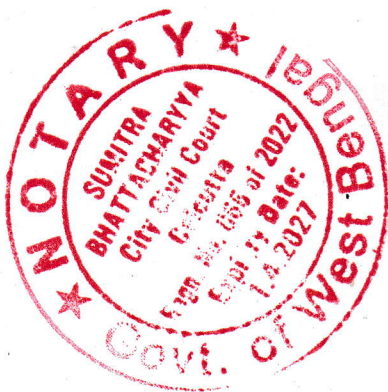
**VERIFICATION**

I, the deponent within named state that this affidavit is verified at Kolkata by the deponent above named on this the 10<sup>th</sup> day of February, 2025 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 10, are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.



Identified by me  
*Krishmendu Bera*  
Advocate

*Parvati Anil*  
Deponent



Solely Affirmed and Declared before me U/S 139 CPC, (C)

*Sumitra Bhattacharyya*  
Notary

Sumitra Bhattacharyya  
Notary, Govt. of W. B.  
Regd. No. 065 of 2022  
City Civil Court, Kolkata

10 FEB 2025

Ameeru-R

**FORM 11****[ See rule 58(2) ]**

5

Name Of District : **PASCHIM BARDHAMAN**Name Of Block : **ANDAL**Name Of Gram Panchayat : **MADANPUR**Trade Registration No:- **815**Trade Registration Date:-**05-Nov-2022**Trade Registration Certificate issue No:- **1**Issue Date:-**05-Nov-2022**Trade Registration Certificate issued for the period of: **2022-2023,2023-2024,2024-2025**To **PARVEJ ALI**

(Name of Prop/partner/Director)

Full Address :

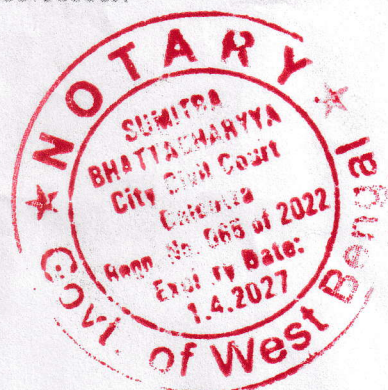
VILLAGE - **CHITADANGA**PARA - **MAJHI PARA**POLICE STATION - **ANDAL**POST OFFICE - **BAKTARNAGAR**MOUZA - **46**DAG - **759 760**PIN NO - **713321**Gram Sansad/ Part No. **XI**Description of Trade : **STEEL AND IRON PROCESSING**Gram panchayat acknowledges a sum of **Rs. 1500** (Rupees One Thousand Five Hundred Only)From **AL KIA ENTERPRISE**

(Name of Trade)

Grant of this certificate shall not absolve the applicant from the requirement of procuring all the statutory clearances to be obtained from the appropriate authority before actual commencement of the trade. If any violation/default is noted later is, the certificate shall be liable to be cancelled and the trade/business shall be closed down with immediate effect.

**This Certificate Is Electronically Generated**

N.B.: Gram Panchayat has every right to cancel or revoke or not allowing renewal of registration at any time

Ref. Application Docket No. **NOCXWX56793518N**<https://wbprd.gov.in/>

34/10/22

The West Bengal State Tax on Professions, Trades, Callings and Employments Rules, 1979.

Form IIA

## Certificate of Enrolment

[See rule 4 / 6A]

No. **192154985602**

Date **13/12/2022**

This is to certify that **PARVEJ ALI** engaged in the

profession/trade/calling known **AL KIA ENTERPRISE**

located at **CHITADANGA, MAJHI PARA,BAKTARNAGAR,ANDAL,713321,P.S.-ANDAL**

has been enrolled under the West Bengal State Tax on Professions, Trades, Callings and Employments Act, 1979 (West Ben. Act VI of 1979).

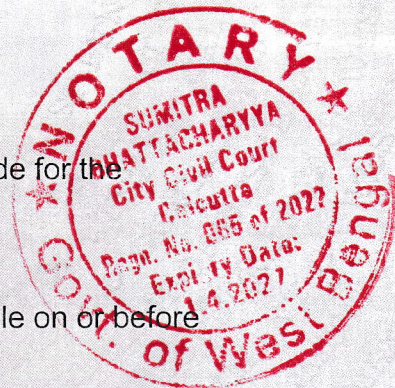
The holder of this certificate shall pay tax under Serial No. **3(b)** of the Schedule to the West Bengal State Tax on Professions, Trades, Callings and Employments Act, 1979 on or before the 31st July of every year in the manner prescribed in rule 15 of the West Bengal State Tax on Professions, Trades, Callings and Employments Rules, 1979.

Payment of Profession Tax against this Enrollment No. has been made for the

year **2022-2023**

The Profession Tax for the year **2023-2024** is payable on or before

31st day of July, **2023**



Prescribed Authority

Name of the office:

**WB WEST UNIT-I, DURGAPUR**

Disclaimer : As this computer generated document reflects such information as provided by the applicant, it may not be accepted to be an evidence as proof of approval or document of like nature in any suit, prosecution or other legal proceeding(s) in any court of law or before any authority.

This is a computer generated certificate. No signature is required.



Government of India  
Form GST REG-06  
[See Rule 10(1)]

Registration Certificate

Registration Number : 19CKTPA1236M1ZT

1.	Legal Name	PARVEJ ALI			
2.	Trade Name, if any	AL KIA ENTERPRISE			
3.	Additional trade names, if any	null			
4.	Constitution of Business	Proprietorship			
5.	Address of Principal Place of Business	Mouza no-46, Dag no-759 760, Chitadanga, Majhi Para, Baktarnagar, Andal, Paschim Bardhaman, West Bengal, 713321			
6.	Date of Liability				
7.	Period of Validity	From	30/12/2022	To	Not Applicable
8.	Type of Registration	Regular			
9.	Particulars of Approving Authority	Signature Not Verified Digitally signed by WEST BENGAL GOODS AND SERVICES TAX NETWORK 07 Date: 2022.12.30 12:01:29 IST			
	Signature	 			
	Name	BIMALENDU MAHANTI			
	Designation	Deputy Commissioner			
	Jurisdictional Office	DURGAPORE			
9.	Date of issue of Certificate	30/12/2022			
Note: The registration certificate is required to be prominently displayed at all places of business in the State.					

This is a system generated digitally signed Registration Certificate issued based on the approval of application granted on 30/12/2022 by the jurisdictional authority.



सत्यमेव जयते

Annexure A

8

GSTIN 19CKTPA1236M1ZT  
Legal Name PARVEJ ALI  
Trade Name, if any AL KIA ENTERPRISE  
Additional trade names, if any null

**Details of Additional Places of Business**

Total Number of Additional Places of Business in the State 0





भारत सरकार  
Government of India  
सूक्ष्म, लघु एवं मध्यम उद्यम मंत्रालय  
Ministry of Micro, Small and Medium Enterprises



## UDYAM REGISTRATION CERTIFICATE

UDYAM REGISTRATION NUMBER

UDYAM-WB-23-0024048

NAME OF ENTERPRISE

AL KIA ENTERPRISE

TYPE OF ENTERPRISE \*

S.No.	Classification Year	Enterprise Type	Classification Date
1	2023-24	Micro	17/06/2023

MAJOR ACTIVITY

MANUFACTURING

SOCIAL CATEGORY OF ENTREPRENEUR

GENERAL

NAME OF UNIT(S)

S.No.	Name of Unit(s)
1	AL KIA ENTERPRISE

OFFICAL ADDRESS OF ENTERPRISE

Flat/Door/Block No.	Mouza no-46,	Name of Premises/ Building	Dag no-759 760
Village/Town	Baktarnagar	Block	.
Road/Street/Lane	Chitadanga, Majhi Para,	City	Andal
State	WEST BENGAL	District	PASCHIM BARDHAMAN , Pin 713321
Mobile	8954522281	Email:	alkiaenterprises@gmail.com

DATE OF INCORPORATION / REGISTRATION OF ENTERPRISE

30/12/2022

DATE OF COMMENCEMENT OF PRODUCTION/BUSINESS

30/12/2022

NATIONAL INDUSTRY CLASSIFICATION CODE(S)

SNo.	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit	Activity
1	24 - Manufacture of basic metals	2410 - Manufacture of basic iron and steel	24109 - Manufacture of other basic iron and steel n.e.c	Manufacturing
2	24 - Manufacture of basic metals	2432 - Casting of non-ferrous metals	24320 - Casting of non-ferrous metals	Manufacturing

DATE OF UDYAM REGISTRATION

17/06/2023

\* In case of graduation (upward/reverse) of status of an enterprise, the benefit of the Government Schemes will be availed as per the provisions of Notification No. S.O. 2119(E) dated 26.06.2020 issued by the M/o MSME.

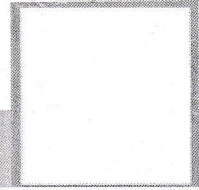
Disclaimer: This is computer generated statement, no signature required. Printed from <https://udyamregistration.gov.in> & Date of printing:- 17/06/2023

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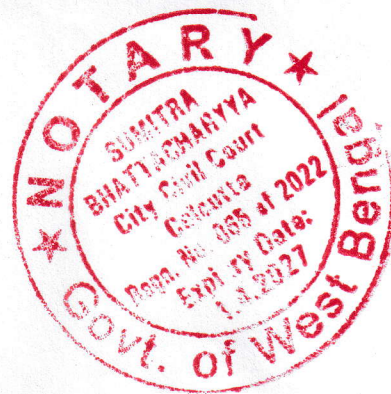
For any assistance, you may contact:

- 1. District Industries Centre: Paschim Bardhaman ( WEST BENGAL )
- 2. MSME-DFO: KOLKATA ( WEST BENGAL )

Visit : [www.msme.gov.in](http://www.msme.gov.in) ; [www.dcmsme.gov.in](http://www.dcmsme.gov.in) ; [www.v.in](http://www.v.in)



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Filed by

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Advocate  
For Respondent Number 6  
Email:  
krishnendubera87@gmail.com  
(M): 9804470595